

HARYANA VIDHAN SABHA

XI SESSION

BULLETIN NO. 3

Wednesday the 12th February, 2009

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday the 12th February, 2009 from 2.00 P.M. to 7.01 P.M.).

I OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:

1. Smt. Vidya Devi W/o Late Shri Bansi Lal, former Chief Minister of Haryana.
2. Shri Shingara Singh, Karnal, Shri Jai Gopal Sharma, Yamunanagar, Shri Mauji Ram, Village Roopawas, District Sirsa and Shri Rampat Thakuran, Village Khor, District Gurgaon freedom fighters.

and spoke for 1 minute.

Shri Naresh Malik, a member from the Bhartiya Janata Party, spoke for 2 minutes.

Shri Karan Singh Dalal, a member from the Treasury Benches, spoke for 2 minutes.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for 2 minutes as a mark of respect to the memory of the deceased.

II QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	08	07	---	28

The remaining Starred questions were deemed to have been answered and reply thereto laid on the Table of the House.

(b) Un-starred: 01

III WELCOME TO THE STUDENTS OF HINDU GIRLS COLLEGE, JAGADHRI AND GOVERNMENT COLLEGE, BARWALA.

During the question hour, on behalf of the House, the Power Minister welcomed the students of Hindu Girls College, Jagadhri and Government College, Barwala, District Panchkula who were sitting in the visitors' gallery to witness the proceedings of the House.

IV LEAVE OF ABSENCE

(i) The Speaker informed the House that he had received a letter dated 6th February, 2009 from Shri Phool Chand Mullana, M.L.A. seeking Leave of Absence and moved that permission for leave of absence be granted to Shri Phool Chand Mullana, M.L.A to remain absent from the sitting of the House till 12th and 13th February, 2009.

The motion was put and carried.

(ii) The Speaker informed the House that he had received a letter dated 12th February, 2009 from Smt. Kartar Devi, Health, Social Welfare and Welfare of Scheduled Castes & Backward Classes Minister seeking Leave of Absence due to fever and moved that permission for leave of absence be granted to Smt. Kartar Devi, Health, Social Welfare and Welfare of Scheduled Castes & Backward Classes Minister to remain absent from the sitting of the House today the 12th February, 2009.

The motion was put and carried.

(iii) The Speaker informed the House that he had received a letter dated 11th February, 2009 from Shri Ranbir Singh Mahendra, M.L.A. seeking Leave of Absence due to demise of his mother and moved that permission for leave of absence be granted to Shri Ranbir Singh Mahendra, M.L.A to remain absent from the current Session.

The motion was put and carried.

V INTIMATION REGARDING ABSENCE

(i) The Speaker informed the House that he had received a letter dated 12th February, 2009 from Private Secretary to Ch. Ram Kishan, Parliamentary Secretary, in which he has stated that due to some unavoidable circumstances Ch. Ram Kishan, Parliamentary Secretary will not attend the Session of Haryana Vidhan Sabha.

(ii) The Speaker informed the House that he had received a letter dated 12th February, 2009 from Private Secretary to Smt. Kiran Choudhary, Minister of State for Forests, Environment, Tourism, Sports and Youth Affairs, in which he has stated that due to sudden demise of her mother-in-law, Smt. Kiran Choudhary will not attend the Session of Haryana Vidhan Sabha.

VI MOTION UNDER RULE 121

For suspension of Rule 30.

The Power Minister moved-

That rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended in its application to the motion regarding transaction of Government Business on Thursday, the 12th February, 2009.

And also moved-

That rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 12th February, 2009.

The Motion was put and carried.

VII RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.

Discussion on the Governor's Address was resumed.

S/shri S. S. Surjewala, Devender Kumar Bansal, Dharmbir Gauba, Amir Chand Makkar, Nirpender Singh Sangwan, Chhattar Pal Singh and Shiv Shankar Bhardwaj members from the Treasury Benches, spoke for 22, 8, 15, 14, 10, 18 and 10 minutes respectively.

Smt. Rekha Rana, a member from the Indian National Lok Dal, spoke for 4 minutes.

S/shri Tejender Pal Singh Mann, Radhey Shyam Sharma Amar and Bachan Singh Arya, independent members, spoke for 20, 20 and 19 minutes respectively.

Shri Naresh Malik a member from the Bhartiya Janata Party, spoke for 25 minutes.

Shri Sukhbir Singh a member from the Nationalist Congress Party, spoke for 9 minutes.

VIII SUSPENSION OF MEMBERS

During the discussion on the Governor's Address the Members from the Indian National Lok Dal present in the House continued obstructing the proceedings of the House and they continued their protest in the well of the House and started shouting slogans. The Speaker repeatedly requested them to take their seats but Dr. Sita Ram continued to obstruct the proceedings of the House. However, the Speaker warned him repeatedly and requested him to take his seat but he did not pay any heed to the requests of the Speaker.

The Parliamentary Affairs Minister moved-

That Dr. Sita Ram, MLA be suspended from the service of the House for his misconduct, most irresponsible behaviour unbecoming of the member of this august House and his grossly disorderly conduct in the House for the today's sitting of the present Session.

The motion was put and carried.

Thereafter, Dr. Sushil Indora, a member of the above said party started speaking without permission of the Speaker and created ruckus in the House. On being asked by the Speaker, he did not resume his seat. The Speaker repeatedly asked him to take his seat but Dr. Sushil Indora continued to obstruct the proceedings of the House. However, the Speaker warned him repeatedly and requested him to take his seat but he did not pay any heed to the requests of the Speaker.

The Parliamentary Affairs Minister moved-

That Dr. Sushil Indora, MLA be suspended from the service of the House for his misconduct, most irresponsible behaviour unbecoming of the member of this august House and his grossly disorderly conduct in the House for the today's sitting of the present Session.

The motion was put and carried.

A little later, S/shri Sahida Khan, Ramphal Chirana, Balwant Singh Sadhaura and Gian Chand Oadh, members of the above said party started speaking without permission of the Speaker and created ruckus in the House and on being asked by the Speaker, did not resume their seats. The Speaker repeatedly asked them to take their seats but they did not do so. The Speaker repeatedly asked them to take their seats but they continued to obstruct the proceedings of the House. However, the Speaker warned them repeatedly and requested them to take their seats but they did not pay any heed to the requests of the Speaker.

The Parliamentary Affairs Minister moved-

That S/shri Sahida Khan, Ramphal Chirana, Balwant Singh Sadhaura and Gian Chand Oadh, MLAs be suspended from the service of the House for his misconduct, most irresponsible behaviour unbecoming of the member of this august House and his grossly disorderly conduct in the House for the today's sitting of the present Session.

The motion was put and carried.

IX WALK-OUT.

During the discussion on Motion of Thanks on Governor's Address, Smt. Rekha Rana, a member of the Indian National Lok Dal staged a walk out as a protest against the suspension of her parties members.

X EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting at 6.29 P.M. for 30 minutes and at 6.59 P.M. for five minutes respectively.

Shri Shadi Lal Batra and I.G. Sher Singh, members from the Panel of Chairpersons occupied the Chair from 3.20 P.M. to 3.56 P.M. and 5.01 P.M. to 5.49 P.M. respectively.

The Sabha then adjourned till 9.30 A.M. on Friday, the 13th February, 2009.

CHANDIGARH
The 12th February, 2009.

SUMIT KUMAR
SECRETARY.